SI. No.	Name of the Scheme	Year	Amount Released (Rs. in Lakhs)	Amount Utilized (Rs. in Lakhs)					
					1.	Intensification of Forest	2005-06	100.00	79.38
					2.	Management Scheme	2006-07	100.07	98.81
3.		2007-08	99.692	115.38					
4.		2008-09	150.408	156.58					
5.		2009-10	149.98	119.61					

Environmental clearance to Polavaram projects in Andhra Pradesh

1275. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether environmental clearance was given to Polavaram project in Andhra Pradesh before its start;
 - (b) if so, the details thereof;
 - (c) whether any fresh issues are being raised in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Environmental Clearance to the Polavaram Multipurpose Project in Andra Pradesh was granted on 25.10.2005 after following due procedure as under the Environment Impact Assessment Notification, 1994.

(c) and (d) The construction of embankments on rivers Sileru and Saberi in Chhattisgarh and Orissa have been proposed by the Government of Andhra Pradesh to avoid submergence in these two States. This aspect was not considered at the time of granting environmental clearance in 2005. This issue was, therefore, considered by the Expert Appraisal Committee at its meeting held in February, 2009. While the Expert Appraisal Committee noted the technical feasibility in respect of construction of bunds/embankments on Saberi and Sileru, it was pointed-out, that under Environmental Impact Assessment Notification, 2006, public hearing is required to be undertaken in Orissa and Chhattisgarh for the construction of embankments. This is yet to be completed.